

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **17.04.2023** (MONDAY)
CHENNAI BENCH (**VIRTUAL MODE**)
10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 98/2023 For Stay IA No. 341/2023 Leave to file IA No. 342/2023 For Exemption IA No. 340/2023	SNJ Distillers Pvt Ltd & Anr Vs The Punjab National Bank & Anr	Mr. Avinash Krishnan Ravi	
2	Comp App (AT) (CH) No. 34/2023 For Stay IA No. 324/2023 Early Hearing IA No. 325/2023	Laly Joseph Vs Indo-Asian News Channel Pvt.Ltd & 2 Ors	Mr. Agaram Sridharan	Mr. Prasad Vijaykumar- R1-R3
3	Comp App (AT) (CH) (Ins) No. 72/2023 Leave to file IA No. 258/2023	Hyflux Lifestyle Products (India) Pvt. Ltd.	Mr. Y Suryanarayana	
4	Comp App (AT) (CH) (Ins) No. 93/2023 For Condone Delay IA No. 327/2023 For Stay IA No. 326/2023	Ansio Industries Pvt. Ltd. Vs State Bank of India	Mr. KK Vijay Vigneshwar	Mr. AG Sathyanarayana For Caveator
5	Comp App (AT) (CH) (Ins) No. 86/2023	Regen Powertech Pvt. Ltd. Vs Regen Infrastructure and Service Pvt. Ltd. & 7 Ors.	Mr. B Thilak Narayanan	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	TA (AT) No. 224/2021 (Comp (AT) (Ins) No. 175/2020)	Asset Reconstruction Company India Ltd. Vs Fathima Abdul Khadar & Anr.	Mr. Dinkar Singh	Mr. Roshan Atiq M-R1
7	TA No. 79/2021 (Comp App (AT) (Ins) No.851/2020 & IA No.432/2021 For Urgent Hearing IA No.191/2023 For Additional docs. IA No. 329/2023	Konduru Prasanth Raju Vs. Sri Suresh Kumar & 17 Ors	Ms. Lakshmi Menon	Mr. Darpan KM- R1 Mr. Sathyanarayanan Vashishth -R5 Mr. Tushar Singh-R12 Mr. Ashok Kriplani-R18

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT) (CH) (Ins) No. 327/2021 For Condone Delay IA No. 678/2021 For Exemption IA No. 677/2021	S.N. Plumbing Pvt Ltd Vs AIGL Properties Ltd	Mr. Anirudh Purusothaman	Mr. T.Poornam
9	Comp App (AT) (CH) No. 60/2022 For Stay IA No 683/2022	Able Automobiles Private Limited & 4 Ors Vs Rekha Singhal & 2 Ors	Mr. Judy James	Ms. S. Manjula Devi-R1
10	Comp App (AT) (CH) (Ins) No. 347/2021 For Condone Delay IA No. 719/2021 For Urgent Hearing IA No. 720/2021 To Dispense with IA No. 721/2021 For Stay IA No. 722/2021 To Implead IA No. 1002/2022	Central Board of Trustees Vs Rajendran Resolution Professional Bristo Foods Pvt Ltd.	Mr. K. Ramu & R. Vishnu	Mr. PV Vinod Mr. Vipin Warriar
11	Comp App (AT) (CH) (Ins) No. 14/2022 For Injunction IA No. 30/2022	V Nagarajan Vs ICICI Bank Ltd	Mr. R Subramanian	M/s Shivakumar & Suresh

12	Comp. App (AT) (CH) (Ins) No.147/2022 For Exemption IA No.342/2022 Interim Relief IA No.343/2022	Ferrous Metallic Enterprises & Anr. Vs Progressive Power Solution LLP & 9 Ors.	Mr.V. Ravi Kumar	Mr. Y. Suryanarayana- R2 Mr. R Sivaraman-R3, R4 Mr. Tepasvilal Deora- R8 Ms.N Madhusruthi R10
13	Comp App (AT) (CH) (Ins) No. 196/2022 For Condone Delay IA No. 446/2022 For Exemption IA No. 445/2022	Rajendra Prasad Tak Vs Girdhari Lal Sharma & 2 Ors	Mr. Kinshuk Chatterjee	Mr. Mohamed Hussain- R1 Mr. ML Ganesh- R2
		WITH		
14	Comp App (AT) (CH) (Ins) No.222/2022 For Exemption IA No. 477/2022	Rajendra Prasad Tak Vs Girdhari Lal Sharma and 2 Ors	Mr. Kinshuk Chatterjee	Mr. Mohamed Hussain- R1 Mr. ML Ganesh- R2
15	Comp App (AT) (CH) No. 51/2021 For Direction IA No. 610/2022 For Urgent Hearing IA No. 609/2022 For Additional docs. IA No. 181/2023	Mr P Obul Reddy & 4 Ors Vs M/s Rayen Steels Pvt Ltd & 17 Ors	Mr. AM Sridharan	Mr. Anant Merathia R1
16	Comp App (AT) (CH) (Ins) No. 39/2023 For Exemption IA No. 138 & 139/2023	Axis Overseas Ltd. Vs Krishna Vasudevan & 2 Ors	Ms. Sadapurna Mukherjee	Mr. ML Ganesh R2 M/s Shivkumar & Suresh- R3
17	Comp App (AT) (CH) (Ins) No.144/2022 For Stay IA No. 331/2022	Jai Jinendra Enterpises Vs Sanjeevi C & 7 Ors.	Mr. Pawan Jhabakh Mr. Jerin Asher Sojan	
18	Comp App (AT) (CH) (Ins) No. 29/2023	Regen Powertech Pvt. Ltd. Vs Madhusudhan Khemka & 2 Ors.	Mr. B Thilak Narayanan	Ms. R Mithra-R1 R2
19	Comp App (AT) (CH) (Ins) No. 443/2022 For Stay IA No. 1118/2022 For Exemption	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan	Mr. Vishal Ganda	Mr. TK Bhaskar

	IA No. 1120/2022			
20	Comp App (AT) (CH) (Ins) No. 394/2022 Leave to file IA No. 932/2022 For Stay IA No. 933/2022 For Exemption IA No. 934/2022	Subrata Maity Vs Bank of Maharashtra & Anr.	Mr. Vikram Hegde	Mr. T Ravichandran- R1 Mr. KM Anand- R2
21	Comp App (AT) (CH) (Ins) No. 62/2022 For Exemption IA No. 131/2022 Leave to file IA No. 132/2022	Southern Power Distribution Company of A.P. Ltd Vs Panyam Cements & Mineral Industries & 2 Ors	Mr. Rakesh K. Sharma	Mr. Raghav Rajeev Menon- R1 Mr. Pranava Charan- R3
22	Comp App (AT) (CH) (Ins) No.134/2022 For Stay IA No. 319/2022	Venkat Rao Marpina Vs. Vemuri Ravi Kumar & Anr	Mr. Roshan Atiq	Dr. Uma Shankar Gollapudi- R1
23	Comp App (AT) (CH) (Ins) No. 89/2023 For Exemption IA No. 318/2023	ND-Barath Power Gencom Ltd Vs Veera Venkata Satyanarayana Rao Vadlamani & 2 Ors. WITH	Mr. VVSN Raju	
24	Comp App (AT) (CH) (Ins) No. 90/2023 For Exemption IA No. 320/2023	IND-Barath Power Gencom Ltd Vs Ind-Barath Thermal Power Limited & 17 Ors.	Mr. VVSN Raju	
25	Comp App (AT) (CH) (Ins) No. 353/2022 For Stay IA No. 799/2022	Mr. K. Subramanian Vs. Mr. K. Parameswaran Nair & 5 Ors.	Mr. Mayan H Jain	Ms. Anchala C - R1
26	Comp App (AT) (CH) (Ins) No. 47/2023 For Stay IA No. 169/2023	Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar Liquidator Sri Venkat Ram Spinners Pvt. Ltd & 2 Ors	Mr. MS Shanmugasundaram	Mr. AG Sathyanarayana For Caveator

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
27	Comp App (AT) (CH) (Ins) No.109/2022 For Stay	Sheena Adarsh Vs The Punjab National Bank & Anr	Mr. Rohan Rajasekaran	M/s NVS & Associates- R1 Mr. VV Sivakumar-R2

	IA No. 252/2022 For Direction IA No. 784/2022 To Implead IA No.314,1031/ 2022 Urgent Hearing IA No.1024/2022	WITH		
28	Comp App (AT) (CH) (Ins) No.9/2022 For Exemption IA No. 18/2022 For Stay IA No. 19/2022 Early Hearing IA No. 20/2022	S. Rajendran Vs South India Hotels Private Limited & 8 Ors WITH	Ms. M. Savitha Devi	Mr. Rohan Rajasekaran- R1 Mr. Karuppaiah Meyyappan- R2 Mr. N.V. Prakash- R9
29	Comp App (AT) (CH) (Ins) No.1/2022 For Stay IA No. 1/2022 For Exemption IA No.2/2022 For Addittional docs. IA No. 3/2022 For Urgent Hearing IA No. 1022/2022 To implead IA No. 1023/2022	SNJ Distillers Pvt Ltd & Anr Vs S. Rajendran & 10 Ors	Mr. Avinash Krishnan Ravi	Ms. M Savitha DeviR1 Mr. Rohan Rajasekaran- R2 Mr. Karuppaiah Meyyappan- R3 Mr. ML Ganesh- R10
30	TA (AT) No.133/2021 (Comp App (AT) No.25/2020)	Nirej V. Paul & Anr Vs. The Canning Industries Cochin Ltd. & 16 Ors	Dr. KS Ravichandran	Mr. Srikanth Mohan R1
31	Comp App (AT) (CH) (Ins) No 330/2022	Mr. Sethuraman Mahadevan & 183 Ors Vs Ozone Urbana Infra Developers Pvt Ltd.	Mr. Raj kumar Jhabakh	Mr. Vikram Veerasamy
32	Comp App (AT) (CH) (Ins) No. 205/2021 For Stay IA No. 411/2021	PVS Memorial Hospital Pvt. Ltd. Vs. Shri. Bijoy Prabhakaran Pulipra	Mr. EK Kumaresan	Mr. Bijoy P Pulipra
33	Comp App (AT) (CH) (Ins) No.35/2021 For Condone Delay IA No. 82/2021	Sree Sankeshwara Foundation and Investments Vs Mr. Velli Paramasivam Interim Resolution Professional of M/s. Dugar Housing Ltd. & 2 Ors	Mr. CM Mohanasundaram	Mr.Avinash Krishnan Ravi- R1 Mr. Gowrishankar Mishra PCS – R2

34	TA No. 102/2021 (Comp App (AT) (Ins) No. 647/2020) To Implead IA No. 532/2022 For Directions IA No. 734/2022 To Intervene IA No. 82 & 145/2023 For Directions IA No. 83/2023 IA No. 84/2023 Adv. Hg. IA No. 90/2023 For Directions IA No. 144/2023	Nishaat Saleem Vs Skylark Ithaca Buyers Welfare Association & 2 Ors WITH	Mr. Mahesh Thakur	Mr. Arun Karthik Mohan-R1 Mr. T Ravichandran R2
35	TA No. 103/2021 (Comp App (AT) (Ins) No. 682/2020)	ICICI Bank Ltd Vs Skylark Ithaca Buyers Welfare Association & 2 Ors WITH	Mr. Abhishek Anand	Mr. Arun Karthik Mohan- R1 Mr. T Ravichandran R2 Mr. Sudhanshu Prakash- R3
36	Contempt Case (AT) No. 31/2020 (CA (AT) (Ins) 647 & 682/2020)	Ramanathan Bhuvaneshwari RP of M/s Skylark Mansions Pvt Ltd. Vs Nishat Saleem & 3 Ors	Mr. T Ravichandran	Mr. Mahesh Thakur
37	Comp App (AT) (CH) (Ins) No. 14/2021 To Dispense with IA No 36/2021 Condone Delay in refiling IA No. 37/2021 For Stay IA No. 38/2021	SP Shanmugam Vs M/s. V-Con Integrated Solutions P Ltd & Anr	Mr. Derrick Sam Mr. Hari Radhakrishnan G.	Mr. Yashvardhan Roy R1
38	Comp App (AT) (CH) (Ins) No.25/2021 For Condone Delay IA No. 58/2021 To Dispense with IA No.59/2021	Sequent Electricals Vs Refex Energy Limited	Mr. A Saravanan & S. Santhosh	Mr. Kumarpal R. Chopra
39	Comp App (AT) (CH) (Ins) No.196/2021 For Stay IA No. 396 & 398/2021 For Urgent Hearing IA No. 397/2021	Mr. Srinivasa Rao Idupulapati Vs Mr. Pradeep Kumar Sravanam & Anr.	M/s Ramalingam and Associates	Ms. JVL BharathiR1 Ms. Ananda GomathiR2

40	Comp App (AT) (CH) (Ins) No. 28/2021	Bank of India & 5 Ors Vs M/s. BS Limited (In liquidation) Through its liquidator Mr. Yadavilli Sai Karunakar	Mr. Ashish Rana	Mr. Yadavalli Sai Karunakar
41	Comp App (AT) (CH) No 61/2022 For Stay IA No. 690/2022	Rajeev Satpal Lakhanpal & Anr Vs Taashee Linux Services Pvt Ltd & 3 Ors. WITH	Mr. Sameer Hussian	Mr. T.V.S. Kumar
42	Comp App (AT) (CH) No 64/2022 For Stay IA No 692/2022 IA No.693/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & Anr. WITH	Mr. Sameer Hussian	Mr. T.V.S. Kumar
43	Comp App (AT) (CH) No.109/2022 For Stay IA No.956/2022	Rajeev Satpal Lakhanpal Vs Taashee Linux Services Pvt Ltd & 2 Ors	Mr. Sameer Hussian	Mr. T.V.S. Kumar
44	Comp App (AT) (CH) (Ins) No.272/2022 For Stay IA No. 583/2022	Jai Jinendra Enterprises & 7 Ors. Vs. Sanjeevi C & Anr WITH	Mr. Pawan Jabakh	Ms Jayanthi K Shah- RP/R1
45	Comp App (AT) (CH) (Ins) No. 295/2022	Jai Jinendra Enterprises & 7 Ors Vs. Sanjeevi C & Anr	Mr. Pawan Jabakh	Ms Jayanthi K Shah- RP/R1 Mr. S Ramesh- R2

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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NATIONAL COMPANY LAW APPELLATE TRIBUNAL
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Dated: 01st April, 2023

NOTICE

It is hereby notified that NCLAT, Chennai Bench will 'Hear' cases through Virtual Mode on every Monday and Friday and from Tuesday to Thursday (3 days) cases, will be Heard on Physical Mode only. In event of any of the Member being on Leave, on a particular day, the cases will be Heard 'Virtually'.

This arrangement shall continue, except when directed either by Chairperson or Member (Judicial), Chennai Bench.

Sd/-
Hon'ble Chairperson
NCLAT, New Delhi